- (a) the names of the stations with their locations where beautification work is likely to be taken by the private parties,
- (b) the details of private parties who have shown their interests in the scheme $\,$ and
- (c) the time by which the work on the stations would be actually started by the private parties?
- THE MINISTER OF STATE IN THE MINISTRY OF RAIL WAYS (SHRI SATPAL MAHARAJ): (a) Railways do not propose to entrust the work relating to beautification-cum-maintenance of railway stations to private parties.
 - (b) and (c). Do not arise

Transfer of IPS/PCS

3987. DR MURLI MANOHAR JOSHI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of IPS and PCS officers transferred in Uttar Pradesh in July and August;
- (b) the names of D.Ms. and SSPs transferred in July and August, separately alongwith the number of officers who have been transferred in less than one year, and
- (c) the number of junior police officers transferred in July and August?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) (a) to (c) The information is being collected and will be laid on the Table of the House

[Translation]

Booking Office at Surat

3988. SHRI CHHITUBHAI GAMIT : Will the Minister of RAILWAYS be pleased to state :

- (a) whether demand for opening of railway booking office at Surat is lying pending since long;
 - (b) if so, the reasons therefor; and
- (c) the time by which booking office is likely to be opened there?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

- (b) The work had been sanctioned but could not be taken up due to encroachment of the land and non-clearance thereof by Surat Municipality.
- (c) The work has again been included in the Budget 1996-97 as the clearance has since been done.

Mahesana-Taranga Train Service

3989. SHRI MAHESH KUMAR M. KANODIA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the train running between Mahesana-Taranga hill of Kokoshi-Patan has been cancelled.
 - (b) if so, whether there is any proposal to restore it;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ). (a) Yes, Sir 141/142 Mahesana-Taranga Hill Passenger was cancelled from 10.6.92

- (b) No. Sir
- (c) Does not arise.
- (d) Lack of commercial justification.

[English]

High Powered Committee

3990. DR. KRUPASINDHU BHOL: Will the MINISTER OF CHEMICALS AND FERTILIZERS be pleased to state.

- (a) whether the Government had set up a high powered committee to look into the representations of Drug Industry regarding the price control of certain drugs;
 - (b) whether the Committee has submitted its report;
- (c) if so, the recommendations thereof and the action taken by the Government thereon;
- (d) if not, the reasons for delay in submitting the report, and
- (e) whether there is any demand to change the terms of reference of the committee?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA): (a) Yes, Sir.

- (b) No, Sir.
- (c) Does not arise
- (d) The terms of the Committee stands expired on 30th April. 1996.
 - (e) No, Sir.

Environmental Projects in Tamil Nadu

3991. SHRI P.R.S. VENKATESAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of the Centrally aided projects undertaken in Tamil Nadu for the improvement of environment and development of fcrests during the last three years;
- (b) the achievements made in this regard, project-wise and
- (c) the financial assistance provided by the Union Government for this purpose, project-wise?